

(43)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A. No. 15/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES:

Shri. Rajiv Garg

V/s.

M/s. Siti Cable Network Ltd.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
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Trisha S. Mehta	Advocate (Defendant)	H.
Vishnu Peri	Advocate (Plaintiff)	V.

ORDER

CA No. 15/2016/58, 59/NCLT/MB/MAH/2016

At request of the party, list this matter on 08.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)